CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

OA No. 7 of 1996

Thursday, this the 1st day of January, 1998

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER HON'BLE MR. S.K. GHOSAL, ADMINISTRATIVE MEMBER

 O.K. Syed Ahamed, Executive Engineer (Civil), Lakshadweep Harbour Works, Androth Island.

Applicant

By Advocate M/s Dandapani Associates (represented)

Versus

- 1. The Secretary,
 Ministry of Surface Transport,
 Transport Bhavan, No.1 Sansad Marg, New Delhi.
- 2. Union Public Service Commission represented by its Chairman, Shajahan Road, New Delhi-110011
- 3. The Chief Engineer & Administrator Lakshadweep Harbour Works, Andaman Lakshadweep Harbour Works, Port Blair, Andaman Nicobar Island.
- 4. The Deputy Chief Engineer, Lakshadweep Harbour Works, Kavaratti, Lakshadweep Island.
- 5. Shri Nedian Kidavu,
 Executive Engineer,
 Lakshadweep Harbour Works,
 Kavaratti Island.

Respondents

By Advocate Mr. TPM Ibrahim Khan, SCGSC (R1-4)

The application having been heard on 1-1-1998, the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

It is submitted by the learned counsel for the applicant that the relief sought for in this OA has been granted by the Administration and, therefore, the OA can be closed.

 Accordingly, the original application is closed as not pressed. No costs.

Dated the 1st of January, 1998

S.K. GHOSAL

ADMINISTRATIVE MEMBER

A.M. SIVADAS JUDICIAL MEMBER